

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 263
TO BE ANSWERED ON: 03.02.2023

DATA ANONYMIZATION

263. SMT. PRIYANKA CHATURVEDI:

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that draft data anonymization guidelines have been withdrawn from public consultations;
- (b) if so, the reasons therefor; and
- (c) whether Government intends to republish the guidelines for public consultations?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) and (b): Yes, Sir. The guideline on anonymization of data were withdrawn to ensure harmonization with other policies under consideration and reassessing their completeness.

(c): The other policies such as National Data Governance Policy announced in the Budget 2023, with reference to which consistency was to be ensured are not yet in place. Therefore, no view has been taken regarding republishing of the said guidelines for public consultations.
